

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2255
TO BE ANSWERED ON 08.03.2018

Ammonia in Drinking Water

†**2255. SHRI SUSHIL KUMAR SINGH:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) the details of the ongoing/pending projects being implemented by the Government to ensure the supply of potable water in the country including Bihar, State/UT-wise;
- (b) the details of the funds allocated and spent by the Government for the purpose during each of the last three years and the current year, State-wise;
- (c) whether people of Delhi are facing the problem of potable water for the last one and a half months due to rise in ammonia level in Yamuna water; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

- (a) Rural drinking water supply is a state subject. However to assist the efforts of States / UTs in this regard, this Ministry provides technical and financial assistance to them through Centrally Sponsored Scheme, National Rural Drinking Water Programme (NRDWP). States are empowered to plan, design, implement and execute projects under NRDWP which are approved by State Level Scheme Sanctioning Committee (SLSSC). Moreover, as per information entered by states on Integrated Management Information System (IMIS) of the Ministry, details of ongoing projects in the country including that of Bihar under NRDWP is at Annexure-I.
- (b) State-wise details of fund allocated, released by this Ministry and spent by state government under NRDWP during the last three years and the current year is at Annexure-II.
- (c) to (d) Yes madam. As per information received from Delhi Jal Board, ammonia level in Yamuna water has increased in the range of 1.5 to 2.6 parts per million (ppm) from 30.12.2017 which is beyond the treatable limits of the water treatment plants situated at Wazirabad and Chandrawal in the state.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 2255 due for reply on 08.03.2018		
S.No.	State	Nos. of ongoing schemes
1	Andhra Pradesh	161
2	Arunachal Pradesh	482
3	Assam	8957
4	Bihar	1366
5	Chhattisgarh	5172
6	Goa	2
7	Gujarat	902
8	Haryana	820
9	Himachal Pradesh	619
10	Jammu & Kashmir	2430
11	Jharkhand	3469
12	Karnataka	21597
13	Kerala	329
14	Madhya Pradesh	4491
15	Maharashtra	9254
16	Manipur	482
17	Meghalaya	2087
18	Mizoram	26
19	Nagaland	88
20	Odisha	7866
21	Punjab	346
22	Rajasthan	2254
23	Sikkim	200
24	Tamil Nadu	24
25	Telangana	294
26	Tripura	847
27	Uttar Pradesh	5765
28	Uttarakhand	634
29	West Bengal	1495
Total		82459

(source: format C-39)

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 2255 due for reply on 08.03.2018

(Rs. in Crore)

S.No.	State	2014-15			2015-16			2016-17			2017-18		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Expenditure	Allocation *	Release	Expenditure
1	Andaman And Nicobar	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0	0.3	0	0
2	Andhra Pradesh	372.43	377.78	427.08	156.69	170.05	190.6	183.01	204	157.38	165.68	217.66	167.69
3	Arunachal Pradesh	87.21	109.83	119.5	58.08	65.4	66.23	97.39	110.84	113.71	88.78	84.69	30.03
4	Assam	501.1	585.32	586.88	268.26	284.11	216.2	353.23	348.06	206.61	400.02	334.27	205.62
5	Bihar	441.07	399.11	381.9	229.6	202.73	295.38	336.89	373.81	473.29	430.32	300.03	149.52
6	Chattisgarh	159.08	150.74	173.08	63.69	60.83	64.64	87.86	84.28	65.66	72.74	49.84	38.93
7	Goa	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35	1.67	0	0
8	Gujarat	509.48	405.58	491.44	240.13	238.91	274.78	279.07	278.5	265.16	225.51	290.86	191.19
9	Haryana	218.09	277.98	228.82	97.65	122.65	150.74	113.67	111.53	116.42	104.48	88.82	52.53
10	Himachal Pradesh	131.84	120.89	120.18	65.2	64.38	69.88	88.06	83.31	66.04	76.74	76.74	58.69
11	Jammu And Kashmir	461.33	474.41	458.03	199.4	192.12	222.16	227.5	225.14	219.94	241.98	240.23	132.18
12	Jharkhand	169.86	175.18	206.88	126.85	132.09	133.7	134.76	131.74	157.89	149.72	123.43	122.01
13	Karnataka	623.2	563.91	622.37	307.62	278.08	366.68	356.12	343.72	341.33	279.69	365.81	268.34
14	Kerala	115.59	124.1	131.86	52.78	48.05	64.45	78.98	75.22	74.21	70	95.16	46.97
15	Madhya Pradesh	397.18	440.18	399.94	181.76	193.73	381.15	241.17	232.26	212.48	201.68	135.51	95.72
16	Maharashtra	780.06	748.23	901.96	344.16	330.88	584	406.83	404.45	412.32	397.47	161.08	153.11
17	Manipur	90.35	88.54	92.25	28.98	27.92	43.44	36.08	40.61	18.87	37.24	37.24	45.68
18	Meghalaya	59.61	69.5	81.02	30.52	31.24	30.92	34.55	40.42	49.29	48.15	48.15	19.43
19	Mizoram	42.43	34.5	39.81	17.71	17.32	23.16	21.33	24.49	24.82	25.92	46.1	11.05
20	Nagaland	108.19	101.44	86.45	39.27	38.53	61.9	33	36.84	40.2	27.1	12.81	13.7
21	Odisha	205.69	230.67	272.83	96.9	103.19	165.25	136.2	134.96	100.59	120.17	83.59	59.22
22	Puducherry	1.62	0	0	0.74	0	0	0.83	0.29	0	0.62	0	0
23	Punjab	93.88	97.38	90.23	39.77	42.79	36.57	51.16	51.89	53.56	68.47	147.64	76.24
24	Rajasthan	1194.46	1304.64	1386.8	547.17	526.75	480.21	1074.15	1072.92	681.21	558.08	714.24	517.44
25	Sikkim	30.38	31.7	32.03	10.64	12.05	12.49	18.11	19.42	15.21	9.14	17.51	11.1
26	Tamil Nadu	367.36	382.46	432.39	169.5	182.35	164.85	174.05	174.68	188.98	144.5	185.1	137.99
27	Telangana	200.65	212.24	189.25	88.77	97.71	106.42	131.07	133.09	111.89	555.37	671.66	473.64
28	Tripura	62.06	68.31	64.81	28.07	31.68	39.97	38.72	43.73	38.73	43.65	83.93	30.77
29	Uttar Pradesh	1006.43	1073.22	1146.2	477.69	490.31	690.46	650.36	621.95	639.54	497.48	459.62	363.62
30	Uttarakhand	135.01	111.48	138.05	63.57	60.06	99.79	89.17	88.19	99.95	82.93	110.28	112.35
31	West Bengal	436.53	431.09	480.72	199.68	216.85	288.75	422.33	440.15	444.86	737.29	844.34	450.67
	Total	9007.64	9191.22	9783.16	4233.31	4264.58	5324.8	5898.47	5931.9	5393.49	5862.89	6026.34	4035.43

* This does not include Ministry level expenditure, allocation for Japanese Encephalitis / Acute Encephalitis Syndrome and Rs 1000 crore received at Revised Estimate stage.